NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.491/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M.

Name of the Company		Smt. Rekha Gupta -Vs-Starke Workout Private Limited & Anr.		
Under Section		241/242		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
0	Nim Dan	Dosjee.	Applicant	Nim Den Doges 28/11/17
,	Breemoyee F	Purhagas tha Advocate	Respondent No. 2.	geomoge Purhayastha 28/11/17

ORDER

Ld. Counsel for the petitioner and the respondent no. 2 are present.

Ld. Counsel of the respondent no. 2 sought leave of the Court for filing Vakalatnama by the end of day. Prayer is allowed.

Ld. Counsel for the respondent no. 2 further prayed that petitioner may be directed to serve a copy of the petition. Prayer is allowed.

Reply may be filed within 2 weeks with a copy in advance to the petitioner. Thereafter rejoinder, if any,

may be filed within 2 weeks with a copy in advance to the respondent.

List on 16/01/2018 for hearing. Meanwhile interim order, if any, is extended till next date of hearing.

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(Jinan K.R.) Member (J) sd

(V.P.Singh) Member (J)